

**[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]**

Government of India  
Ministry of Finance  
(Department of Revenue)  
Central Board of Excise and Customs  
Directorate of Revenue Intelligence

**Notification No. 7/2017-Customs (N.T./CAA/DRI)**

New Delhi, dated the 31<sup>st</sup> July, 2017

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

**TABLE**

<b>Sl. No.</b>	<b>Name of Noticee (s) and Address</b>	<b>Show Cause Notice Number and Date</b>	<b>Name of Adjudicating Authorities</b>	<b>Adjudicating Authority Appointed</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
1.	(i) M/s Overseas Polymers Pvt. Ltd., 901, Ackruti Star, MIDC, Andheri (East), Mumbai-400093.	F. No. DRI/KZU/ CF/ ENQ-91 (INT- 43)/ 2016/361 to 365 dated 24.04.2017.	Joint/Additional Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.
			Joint/Additional Commissioner of Customs (Imports), New Custom House, Ballard Estate, Mumbai.	
			Joint/Additional Commissioner of Customs-II (Port-Import), Custom House, Chennai.	
	(ii) M/s Vinyl Chemicals (India) Ltd., Rejent Chambers, 7 <sup>th</sup> Floor, Jamnalal Bajaj Marg, 208, Nariman Point, Mumbai-400021.	F. No. DRI/KZU/ CF/ ENQ-14 (INT- 43)/ 2017/168 to 171 dated 12.04.2017.	Principal Commissioner/ Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.	
			Joint/Additional Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.	
	(iii) M/s Bhushan Power & Steel Limited, F-Block, 1 <sup>st</sup> Floor, International Trade Tower, Nehru Place, New Delhi-110019.	F. No. DRI/KZU/ CF/ ENQ-56 (INT- 43)/ 2016/7206 to 7210 dated 31.03.2017.	Principal Commissioner/ Commissioner of Customs, Custom House, Port Area, Visakhapatnam.	
			Joint/Additional Commissioner of Customs, Custom House, Kolkata.	

		Joint/Additional Commissioner of Customs, Custom House, Port Area, Kakinada.
(iv) M/s Gujarat NRE Coke Ltd., 22, Camac Street, Block-C, 5 <sup>th</sup> Floor, Kolkata-700016	F. No. DRI/KZU/ CF/ ENQ-92 (INT- 43)/ 2016 dated 09.02.2017.	Joint/Additional Commissioner of Customs, Mundra Port User Building, Adani Port, Mundra, Kutch.
		Joint/Additional Commissioner of Customs, Custom House, Marmagaon Harbour, Vasco-da-Gama, Goa.
		Joint/Additional Commissioner of Customs, ICE House, Sasoon Road, Pune.
		Joint/Additional Commissioner of Customs, New Custom House, Panambur, Mangaluru.
		Joint/Additional Commissioner of Customs (Preventive), Jamnagar, “Sharda House”, Bedi Bandar, Jamnagar.
(v) M/s Deepak Fertilisers and Petrochemicals Corporation Ltd., Sai Hira, Survey No. 93, Mundhwa, Pune, Maharashtra-411036.	F. No. DRI/KZU/ CF/ ENQ-63 (INT- 43)/ 2016/7245 to 7249 dated 29.03.2017/ 03.04.2017.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Nhava Sheva, Raigad.
		Joint/Additional Commissioner of Customs, Custom House, Near Balaji Temple, Kandla
		Joint/Additional Commissioner of Customs, Custom House, Port Area, Kakinada.
(vi) M/s Shell India Markets Pvt. Ltd., Trent House, 1 <sup>st</sup> Floor, G-Block, Plot No. C-60, Bandra Kurla Complex, Bandra East, Mumbai-400051.	F. No. DRI/KZU/ CF/ ENQ-85 (INT- 43)/ 2016/5802 to 5804 dated 12.01.2017.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.
		Joint/Additional Commissioner of Customs-II (Port-Import), Custom House, Chennai.
(vii) M/s Hindustan Unilever Limited, Unilever House, B. D. Sawant Marg, Chakala, Andheri (East), Mumbai-400093	F. No. DRI/KZU/ CF /ENQ-95 (INT-43)/ 2016 dated 30.05.2017/ 01.06.2017.	Joint/Additional Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.
		Joint/Additional Commissioner of Customs, Mundra PUB Building,

			Adani Port, Mundra, Kutch.	
	(viii) M/s Hindalco Industries Ltd., Aditya Birla Centre, S. K. Ahire Marg, Worli, Mumbai-400030.	F. No. DRI/KZU/CF /ENQ-41 (INT-06)/2017/1471-1476 dated 16/20.06.2017.	Principal Commissioner/ Commissioner of Customs, Near All India Radio, Navrangpura, Ahmedabad.	
			Principal Commissioner/ Commissioner of Customs (Port), Custom House, Kolkata.	
			Joint/Additional Commissioner of Customs (Port), Custom House, Port Area, Kakinada.	
			Joint/Additional Commissioner of Customs, Custom House, Port Area, Visakhapatnam.	
2.	(i) Mr. Vijay Kumar Sharma, Partner, M/s Radhey Enterprises, B-21, Ansal Utility Commercial Centre, Plot No. 4 & 5, Paschim Vihar, New Delhi-110063 and 12 others.	F. No. 103/KOL/APP/ 2011/Pt-Chennai Seaport (M/s Radhey Enterprises)/4622 to 4638 dated 15/16.11.2016 read with corrigendum dated 30.01.2017.	Joint/Additional Commissioner of Customs, Office of the Commissioner of Customs (Preventive), West Bengal, Custom House, Kolkata.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.
		Joint/Additional Commissioner of Customs (Exports), Inland Container Depot, Tughlakabad, New Delhi.		
	(ii) Sh. Suraj Kumar, Proprietor, M/s Nilesh International, B-10, Ansal Utility Commercial Centre, Plot No. 4 & 5, Paschim Vihar, New Delhi-110063 and 19 others.	DRI F. No. 103/KOL/APP/ 2011/Pt-Chennai Seaport (M/s Nilesh International)/5029 to 5048 dated 02.12.2016 read with corrigendum dated 30.01.2017.	Joint/Additional Commissioner of Customs, Office of the Commissioner of Customs (Preventive), West Bengal, Kolkata.	
			Joint/Additional Commissioner of Customs (Exports), Inland Container Depot, Tughlakabad, New Delhi.	
			Joint/Additional Commissioner of Customs, Inland Container Depot, Patparganj, Ghazipur, Delhi.	
	(iii) Sh. Vijay Goel, Director, Shri Siddhi Vinayak Export, (Presently in the name of Vijay Siddhi Vinayak Exim Pvt. Ltd.), H. No. 11, PU Block, Pitampura, New Delhi-110034 and 9 others.	DRI F. No. 103/KOL/APP/ 2011/Pt.-Kashipur (Siddhi Vinayak)/ 4729 to 4745 dated 18/21.11.2016 read with corrigendum dated 21.04.2017.	Commissioner of Customs (Preventive), West Bengal, Strand Road, Kolkata.	
			Principal Commissioner/ Commissioner of Customs, Nhava Sheva-I, Jawaharlal Nehru Custom House, Raigad.	
			Commissioner of Customs, Inland Container Depot- Patparganj, Ghazipur, Delhi.	
			Commissioner of Customs,	

			Kandla Sea Port, Custom House, Near Balaji Temple, Kandla.	
			Commissioner of Customs, Air Cargo Complex (Import), New Custom House, New Delhi.	
3.	M/s Thriveni Earthmovers Pvt. Ltd., 22/110, Greenways Road, Fairlands, Salem, Tamil Nadu-636016 and Sh. Kamaljeet Singh Ahluwalia, Mines Owner and Exporter, P.B. No. 3, In front of MMTC Weigh Bridge, P.O. Barbil, District-Keonjhar, Odisha-758035.	DRI F. No. DRI/KZU/CF/ (ENQ-41) Int-2/ 2015 dated 18.05.2017.	Commissioner of Customs (Port), Custom House, Kolkata. Principal Commissioner of Customs (Chennai-IV), Custom House, Chennai. Commissioner of Customs (Export-III), New Custom House, Ballard Estate, Mumbai. Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Nhava Sheva, Raigad. Principal Commissioner of Customs, Custom House, Port Area, Visakhapatnam. Commissioner of Central Excise, Customs & Service Tax, Bhubaneshwar-II, C. R. Building, Rajasva Vihar, Bhubaneshwar.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
4.	M/s Asian Colour Coated Ispat Limited, 'ACCIL' House, 26-P, Sector-33, Gurgaon, Haryana-122001.	F. No. DRI/KZU/ CF /ENQ-72 (INT-42)/ 2016 dated 23/25.05.2017.	Principal Commissioner/ Commissioner of Customs, Custom House, Near Balaji Temple, Kandla. Principal Commissioner/ Commissioner of Customs, Mundra PUB Building, Adani Port Mundra, Kutch.	Principal Commissioner/ Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.
5.	M/s Kiran Trading Co. (Proprietor Sh. Shyam Sunder Modi), 31, Giri Babu Lane, 2 <sup>nd</sup> Floor, Kolkata-700012.	DRI F. No. DRI/KZU/ ENQ- 20/2014 (Pt-II)/ 5289 to 5292 dated 16.12.2016 read with corrigendum dated 16.02.2017	Principal Commissioner/ Commissioner of Customs (Port), Custom House, Kolkata. Joint/Additional Commissioner of Customs, Office of the Commissioner of Customs (II), Custom House, Chennai.	Principal Commissioner/ Commissioner of Customs (Port), Custom House, Kolkata.
6.	M/s Atul Commodities Pvt. Ltd., 8 Bentinck Street, Taher Mansion, Kolkata-700001 and 8 others.	DRI F. No. 77/KOL/APP/2013 /5464-5472 dated 27.12.2016.	Commissioner of Customs (Port), Custom House, Kolkata. Commissioner of Customs (Import), Nhava Sheva-III, Jawaharlal Nehru Custom House,	Principal Commissioner/ Commissioner of Customs (Port), Custom House, Kolkata.

			Raigad. Commissioner of Customs (Seaport-Import), Nhava Sheva-III, Jawaharlal Nehru Custom House, Raigad. Joint/Additional Commissioner of Customs (Import), Inland Container Depot, Tughlakabad, New Delhi. Commissioner of Customs (Port), Port Area, Visakhapatnam. Joint/Additional Commissioner of Customs (Import), Nhava Sheva-III, Jawaharlal Nehru Custom House, Raigad.	
7.	M/s Sunny Sales, 29B Bentinck Street (Near Orient Cinema), Kolkata-700001 and Sh. Sanjay Mehta, Partner, M/s Sunny Sales, 29B Bentinck Street (Near Orient Cinema), Kolkata-700001.	F. No. DRI/KZU/CF/ENQ-24/2016 dated 15.05.2017.	Principal Commissioner/Commissioner of Customs (Port), Custom House, Kolkata. Joint/Additional Commissioner of Customs (Import-I), Inland Container Depot, Tughlakabad, New Delhi.	Principal Commissioner/Commissioner of Customs (Port), Custom House, Kolkata.
8	M/s Rothe Erde India Pvt. Ltd., Gate No. 429, Village-Wadivarhe, Post-Gonde, Taluk-Igatpuri, District-Nashik, Maharashtra-422403.	F. No. DRI/KZU/CF/ENQ-52 (INT-28)/2014/5311-15 dated 19.12.2016 read with corrigendum dated 15.02.2017.	Principal Commissioner/Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad. Principal Commissioner/Commissioner of Customs (Export-II), New Custom House, Ballard Estate, Mumbai. Joint/Additional Commissioner of Customs (Gr-VII), Export Commissionerate, Air Cargo Complex, Sahar, Andheri (E), Mumbai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
9.	M/s Right Minerals Pvt. Ltd., 9, Surendra Mohan Ghosh Sarani, Mangoe Lane, Kolkata-700001 and 4 others.	DRI F. No. DRI/KZU/CF/ENQ-44 (INT-29)/PT. RIGHT/2015/6535-6539 dated 22.02.2017.	Principal Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad. Commissioner of Customs, Central Excise and Service Tax, City Centre Durgapur, Burdwan.	Principal Commissioner/Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad.
10.	M/s Padmawati Enterprises, 485, 3 <sup>rd</sup> Floor, Katra Ishwar Bhawan (Katra Maid Gram),	F. No. DRI/HQ-CI/50D/ENQ-1/2016/2401 to 2405 dated 28.04.2017.	Principal Commissioner/Commissioner of Customs, Inland Container Depot, Tughlakabad, New Delhi.	Additional Director General (Adjudication), Directorate of Revenue Intelligence,

	Khari Baoli, Delhi-110006 and 2 others.		Principal Commissioner/ Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad.	Delhi.
11.	Sh. Dinesh Lohia, Director, M/s Vyoma Decors Pvt. Ltd., Shop No. 1, GD-ITL Tower, Netaji Subhash Palace, Pitampura, Delhi-110034 and Sh. Puneet Jain, Director, M/s Jaykay Freighters Pvt. Ltd., White House, 1/18-20, Rani Jhansi Road, New Delhi-110055.	F. No. DRI/HQ- CI/50D/ENQ-13 (INT-22)/ 2016 (Vyoma) dated 22.05.2017.	Commissioner of Customs (Import), Inland Container Depot, Tughlakabad, New Delhi.  Assistant/ Deputy Commissioner of Customs (Import), Jawaharlal Nehru Custom House, Raigad.	Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot, Tughlakabad, New Delhi.
12.	M/s Shiv Shakti Inter Globe Exports Pvt. Ltd., 578/11, Link Road, Taraori, Karnal, and 3 others.	DRI F. No. DRI/HQ-CI/50D/ ENQ-26 (Int-24)/ 2015-Pt/3310-3315 dated 02/06.06.2017.	Joint/Additional Commissioner of Customs, Mundra Port & SEZ, Mundra, Kutch, Gujarat.  Joint/Additional Commissioner of Customs, Inland Container Depot-Loni, Ghaziabad.	Joint/Additional Commissioner of Customs, Mundra Port & SEZ, Mundra, Kutch, Gujarat.

[F. No. DRI/HQ-CI/50D/CAA-7/2017-CI]

(S. JAYAPRAHASAM)  
JOINT DIRECTOR